

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 19.02.2021 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 170 of 2020  <b>Part Heard</b>	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Aaryav Mehra Prashant Mehta-R1 & R2 Abhishek Chaudhary-R4, R6, R7 & R8 Ankita Panikkar-R4 to R8

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon’ble Acting Chairperson  
-sd/-  
Registrar**